committees, and these Members are really participating?

SHRI S. K. DEY: I do not have the detailed information, Sir. But I do not see how any State can make any distinction between the Lok Sabha and the Rajya Sabha.

श्री राम सहाय: क्या मंत्री महोदय यह बताने की कृपा करेंगे कि कम्युनिटी डेवलप-मेंट श्राफिसर श्राम तौर पर एम० पीज० को श्रपने श्रोग्राम इत्यादि के बारे में, जिसमें कि श्रत्यन्त सहयोग की श्रावश्यकता होती है, क्यों कोई सुचना इत्यादि नहीं देते हैं?

SHRI S. K. DEY: Sir, as far as I know, in all the meetings of the Block Advisory Committees that are held, we supply as part of the agenda the information with regard to the progress achieved in the various projects and also about the future plans which are intended to be discussed in those meetings.

SHRI B. K. P. SINHA: Sir, are the Government aware that in the Ranchi Development Block in Bihar, while all the Members of the Rajya Sabha from Bihar, i.e. 22 in number, are Members, the Lok Sabha Members only from that particular area are members of that Block?

(No reply)

MR. CHAIRMAN: The Question Hour is over.

## WRITTEN ANSWERS TO QUESTIONS

## CO-OPERATIVE SOCIETY FOR MAZDOORS IN ANDAMAN ISLANDS

•482. SHRI GOPIKRISHNA VIJAI-VARGIYA: Will the Minister of FOOD AND AGRICULTURE- be pleased to state:

(a) when a co-operative society for the benefit of the mazdoors of the labour force of the Andaman Islands was formed and whether it is functioning at present;

to Questions

- (b) the years for which final accounts of the society have been prepared, audited and filed with the Registrar of Co-operative Societies;
- (c) whether it is a fact that the accounts of the society have not been prepared up to the time of its trading activities and, if so, the reasons therefor;
- (d) whether the mazdnors' share capital is intact; and
- (e) whether huge amounts are outstanding against some of the officers and other persons of the Department; if so, the names of such persons and the amounts due from them to the society?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) The society was registered in December 1951 and it is still functioning.

- (b) Accounts up to the 30th June, 1955 were audited and filed with the Registrar of Co-operative Societies.
- (c) Yes, Sir. No paid staff was maintained by the Society for keeping the accounts.
- (d) Almost all the mazdoors have overdrawn share capital by purchasing goods on credit.
- (e) Yes, Sir. Names of big defaulters and the amounts outstanding against each are as follows:—

Ghulam Mohamad, ex-Overseer, Labour Force—Rs. 713-13-0.

Anant Kumar Biswas.—Rs. 391-6-0.

Jagnarayan, ex-Employee Labour Force—Rs. 183-15-0.

53 other persons (in all).— Rs. 1,150-0-0.

## NINTH SESSION OF THE FOOD AND AGRICULTURE ORGANISATION CONFERENCE

\*490. MOULANA M, FARUQI: Will the Minister of FOOD AND AGRICULTURI